<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 306 of 2016

Dated: 26th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Haryana Power Generation Corporation Ltd. Vs. Haryana Electricity Regulatory Commission			Appellant(s) Respondent(s)
Counsel for the Respondent(s)	:	-	

ORDER

Learned counsel for the respondent/Commission has been served and affidavit of service has been filed. But, nobody is representing the respondent. The matter cannot be adjourned indefinitely like this. Hence pleadings are deemed to have been completed.

List the matter for hearing on 16.10.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt